

foreign exchange position of the country is broadly reflected in the fluctuations in the level of sterling balances held by the Reserve Bank of India. These balances dropped by Rs. 26 crores in October, 1957 and by Rs. 17 crores in November 1957, which is appreciably less than the fall of approximately Rs. 33 crores per month, on the average, for the period July-September, 1957.

(d) Since January, 1957, it has been possible to arrange for imports on deferred payments basis to the extent of Rs. 52 crores.

Advisory Committees in Andamans

*1432. { Dr. Ram Subhag Singh:
Shri A. S. Saigal:

Will the Minister of Home Affairs be pleased to state:

(a) the number of official and non-official members of the (i) Advisory Council; (ii) Planning Committee; (iii) Education Advisory Committee and (iv) Labour Advisory Council formed recently in Andaman islands;

(b) whether the non-official members are representatives of the public or otherwise selected by the Chief Commissioner himself;

(c) whether, as per the constitution of these bodies, their meetings are required to be held after certain intervals; and

(d) whether their meetings are in practice held regularly?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a), (c) and (d). A statement is laid on the Table of the Lok Sabha. [See Appendix IV, annexure No. 126.]

(b) Except for the members of the Advisory Council who are all nominated by the Government of India, the non-official members of the committees and councils are nominated by the Chief Commissioner taking into account the various public interests.

निर्वाचक नामावलियाँ

*१४३३. श्री ए० सा० साहस्राल :
क्या बिधि मंत्री यह बताने की कृपा करेंगे कि निर्वाचक-नामावलियाँ किस प्रकार और किस आधार पर तैयार की जाती हैं ?

बिधि मंत्री (श्री ए० सा० साहस्राल)
मतदाताओं की सूचियाँ या निर्वाचक नामावलियाँ सम्बन्धित निर्वाचन क्षेत्रों के निर्वाचक रजिस्ट्रीकरण पदाधिकारियों द्वारा लोक प्रतिनिधित्व अधिनियम १९५० और लोक प्रतिनिधित्व अधिनियम (निर्वाचक नामावलियों की 'यागी') नियम, १९५६ के उपबन्धों के अनुसार निर्वाचन आयोग के निदेशाधीन तैयार की जाती हैं ।

Discharge/Dismissal of Employees

2028. Shri S. M. Banerjee: Will the Minister of Defence be pleased to refer to the reply given to Unstarred Question No. 1582 on the 12th September, 1957 and state the total number of employees both industrial and non-industrial discharged or dismissed on disciplinary grounds during the years 1947 to 1956?

The Deputy Minister of Defence (Shri Raghuramiah): 13,297.

राष्ट्रीय पंचांग

२०२९ श्री ए० सी० मिश्र : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि देश में पंचांग तैयार करने वाले विद्वानों तथा विशेषज्ञों ने राष्ट्रीय पंचांग के सम्बन्ध में उनके मंत्रालय को जो विचार भेजे हैं, उसकी मुख्य मुख्य बातें क्या हैं ?

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री बालार) : नए राष्ट्रीय पंचांग का काम तौर से स्वागत किया गया है । जो मुद्राब मिले हैं वे ज्यादातर त्रिमास और महीनों के दिनों की पुनः व्यवस्था और लोंद का वर्ष निर्धारित करने के सम्बन्ध में हैं ।